

MR. SPEAKER : Yes, Mr. Minister, Statement please.

THE MINISTER OF HOME AFFAIRS (SHRI S.B. CHAVAN) : Mr. Speaker, Sir, I will confine myself to some of the incidents, which were alleged to have taken place in Lucknow.

18.40

### STATEMENTS BY MINISTERS

(iii) REPORTED INCIDENTS OF INTIMIDATION OF B.S.P. MLAS IN THE STATE GUEST HOUSE, U.P. THE MINISTER OF HOME AFFAIRS (SHRI S.B. CHAVAN) : During the zero hour today, Hon'ble Members drew my attention to the harassment and intimidation of the members of the state Legislature belonging to the Bahujan Samaj Party in the UP Govt. Guest House at Lucknow. I had promised that I will get the information from the State Govt., and then will make a statement on this subject. I have since been able to get a report from the State Govt.

According to the information received from the State Govt. of UP, on 2.6.95 at about 4.30 PM. a large crowd of people including unruly elements gathered in and around the State Guest House, Govt. of UP, where, amongst others Ms. Mayawati, MP and BSP leader and several BSP MLAs were staying. The District Administration and the local police authorities were immediately directed to make necessary arrangements and ensure maintenance of law and order in the State Guest House. Later, in the evening several messages were received from various sources saying that some B.S.P. MLAs were being manhandled by unsocial elements and that there was severe threat to the security of Ms. Mayawati and B.S.P. MLAs in the State Guest House. It was also alleged that some MLAs were taken away. It was also reported that power and water supply in the Guest House had been disrupted.

The State Govt. immediately gave directions to the local administration to look into the situation and ensure normalcy in the State Guest House. DM and SSP of Lucknow, Commissioner and DIG of Lucknow and Zonal IG of Lucknow were asked to immediately rush to the State Guest House and make necessary arrangements. These senior officers, alongwith additional force, rushed to the State Guest House and brought the situation under control. All the B.S.P. MLAs alongwith Ms. Mayawati were safely taken to two suites in the State Guest House where they locked the rooms from inside. The unsocial elements and the crowd were forced out of the campus of the State Guest House. Electricity and water was restored in the Guest House. Necessary force was deployed in and around the campus to ensure maintenance of law and order.

It may also be mentioned that several MLAs of other parties are also staying in the other rooms of the State Guest House. Ms. Mayawati expressed apprehension

about threat to her security because of the presence of these MLAs from other parties and their associates in the Guest House. She has expressed this threat to H.E. the Governor of U.P. on telephone. In view of this, necessary security arrangements have been made outside the suites where she and the B.S.P. MLAs are staying. Senior officers including Zonal IG, Commissioner, DIG, DM & SSP are personally supervising the arrangements in the State Guest House.

Shri Uma Kant Yadav, a BSP MLA, has filed a F.I.R. at 2035 hrs. on 2nd June, 1995 at the Hazratganj Police Station that Ms. Mayawati of the B.S.P. and several others were forcibly detaining 8 MLAs. However, no attempt has been made by the police to arrest her in pursuance of this FIR.

With regard to yesterday's alleged incident about manhandling and abduction of some B.S.P. MLAs at the State Guest House in Lucknow, no FIR was lodged about it yesterday. It is, however, learnt that a letter about the alleged incident was handed over to the Governor, UP by Ms. Mayawati last evening and the Governor passed it on to senior police officers for appropriate action.

It may also be mentioned here that late in the evening of 2nd June, 1995, on receiving the information of manhandling of some of the B.S.P. MLAs, about thirty of B.J.P. MLAs staged a Dharna inside the Raj Bhavan, UP. However, these MLAs, on receiving assurance from Commissioner and IG that necessary security arrangements had been made at the State Guest House, lifted the Dharna and left Raj Bhavan premises.

According to the State Govt. adequate arrangements have been made at the State Guest House and situation is under control. The night of 2/3 June has passed without any incident. However, due to the presence of MLAs and other associates of the parties other than B.S.P. in the State Guest House, the B.S.P. MLAs are still apprehensive about the security. The situation is under control.

[Translation]

SHRI ATAL BIHARI VAJPAYEE (Lucknow) : The statement made by the Home Minister is based on the information provided by the State Government but it still bears out the submissions made in the House about the incidents which occurred yesterday. The Bahujan Samajwadi Party M.L.As were assaulted, they were dragged and there was danger to their personal security so much so that Ms. Mayawati had to seek help to save her life. These facts reveal the state of affairs which prevailed there.

The Home Minister has confirmed that F.I.R. has been registered against Ms. Mayawati in Hazratganj police station alleging that she has detained M.L.As against their will. She has been elected the leader of the B.S.P. legislative party and the allegation in detaining M.L.A. against their will and preventing them from moving out. Actually, as per the information made available to me

preparations are afoot to arrest Ms. Mayawati. What would be the result if she is arrested ?

SHRI RAM SAGAR (Barabanki) : Is it possible ?

SHRI ATAL BIHARI VAJPAYEE : She was holding a meeting with the B.S.P. M.L.As in the State Guest House and the charge is that she has detained the M.L.As forcibly...*(Interruptions)*

SHRI RAM SAGAR : Now 25 B.S.P. M.L.As ...*(Interruptions)*

SHRI ATAL BIHARI VAJPAYEE : Tomorrow, if I preside over a meeting of B.J.P. M.Ps, can I be charged with the same offence ? If it happens, you can guess about the situation in Lucknow.

SHRI RAM SAGAR : What is your reaction about the 25 M.L.A. of B.S.P. have escaped from their clutches.

SHRI ATAL BIHARI VAJPAYEE : What would be the reaction of the Central Government if Ms. Mayawati is arrested on the basis of the F.I.R. lodged against her ?

SHRI SURAJ MANDAL (Godda) : How can immediate action be taken without any investigation ?

*[English]*

SHRI S.B. CHAVAN : Sir, it is for the local officers to take whatever action is called for. I cannot anticipate what situation would be there and how the situation is going to develop. We cannot issue any direction to any State police officer.

*[Translation]*

SHRI RAM SAGAR : It is based on an imaginary events.

SHRI ATAL BIHARI VAJPAYEE : Sir, it is not a question of issuing directions to be any State Police Officer. You can discuss the issue with the Governor.

SHRI RAM SAGAR : Mr. Speaker, Sir, it is not possible. It is an imaginary course of action.

SHRI ATAL BIHARI VAJPAYEE : Will a party be treated in this manner if it opts out of a coalition ? Ground is being prepared to put Ms. Mayawati behind the bars. I am asking you to issue directions. You please contact the Governor immediately.

All the police personnel in Lucknow are loyal to the present State Government, and the honest and dedicated officers have been transferred. If Ms. Mayawati is arrested today, the situation would worsen.

SHRI RAM SAGAR : Mr. Speaker, Sir, how is it that the number of followers of Shri Raj Bahadur has increased from 5 to 25 ?...*(Interruptions)*

MR. SPEAKER : Please take your seat.

*[English]*

MR. SPEAKER : I believe the hon. Members have

cooperated very well. Now let us please go to the other items.

SHRI ATAL BIHARI VAJPAYEE : Sir, I think the Home Minister is going to respond.

SHRI S.B. CHAVAN : Well, I can talk to the Governor of Uttar Pradesh. But I cannot give him any directions.

*[Translation]*

SHRI ATAL BIHARI VAJPAYEE : Who wants you to issue directions ?

SHRI S.B. CHAVAN : I shall discuss the issue.

SHRI ATAL BIHARI VAJPAYEE : Please find out the factual position. Many members challenged the facts came forward during the discussion today about the incident occurred yesterday. Your statement has already clarified the position to a considerable extent.

*[English]*

MR. SPEAKER : Well, this is the last day of this Session. And I think this is the last hour of the Session too. There are certain things which we have to put in order. One of the things that we have to do is to lay the papers on the Table of the House.

*(Interruptions)*

*[Translation]*

SHRI KALKA DAS (Karol Bagh) : I want to draw your attention to the acute scarcity of water in Delhi...*(Interruptions)*

*[English]*

MR. SPEAKER : If you want to sit for four hours more, please let us 4 hours that you are going to sit for four hours, then I will also sit for four hours. Others can go and attend to their business and come back. But first let us decide how to go about it.

*[Translation]*

As regards the question of water supply in Delhi; I have given my consent. Please sit down and listen

*(Interruptions)*

*[English]*

MR. SPEAKER : If all of you speak at the sometime I can not compete with you.

*[Translation]*

We have to decide about the Private Member's Business. My opinion is we may take up the introduction and part of the Bill can be taken up in the next session. I will allow the issue of water to be raised here, and thereafter papers will be laid on the table...*(Interruptions)* You will also be allowed to speak. The House has to decide how long it is prepared to sit...*(Interruptions)* For me it would be difficult to run the House in this manner if all of you speak simultaneously. I am prepared to extend the sitting by two hours.